

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 100(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Sh. Rajeev Kumar Arora

Vs.

M/s Proview Rishabh Infra Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	<i>Biddharth Singh</i>	Advocate	Petitioner	<i>B. Singh</i>
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2.

Order dated 22.11.2016

CP No.100/(ND) /2012 Sh. Rajeev Kumar Arora Vs. M/s

Proview Rishabh Infra Pvt. Ltd. & Ors.

Time extended for filing Substitution Application. List on
19th December, 2016.

List on 19.12.2016.

SH.V.S.R. A
SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI
SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.11.2016